

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4149  
ANSWERED ON:19.12.2012  
ILLEGAL FACTORIES IN DELHI  
Singh Shri Mahabali

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether many factories functioning in Delhi are illegal;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSI)

(a) to (c): Madam, the Municipal Corporations of Delhi provide licenses for setting up factories/industrial units as per the provisions of Sections 416 & 417 of the Delhi Municipal Corporation Act, 1957 in conforming areas as specified in Master Plan of Delhi (MPD) 2021. Whenever the fact of running of illegal factory comes to the notice of the Corporations, suitable action is taken against the unit as per the provisions of the Act. The South Delhi Municipal Corporation has so far taken action against 349 units/factories whereas East Delhi Municipal Corporation has taken sealing action against 44 units/factories out of 3800 identified units as per the said Act.